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WA-2959-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 17<sup>th</sup> OF APRIL, 2025

WRIT APPEAL No. 2959 of 2024

*RAMNARAYAN PATIDAR AND OTHERS*

*Versus*

*KANHA GRAH NIRMAN SANSTHA MARYADIT BHOPAL AND OTHERS*

.....  
Appearance:

Shri Kanishq Shrivastava - Advocate for appellant.

Shri Ankit Saxena - Advocate for respondent No.1.

Shri Anubhav Jain - Govt. Advocate for State.

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ORDER

*Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice*

Learned counsel for appellant seeks permission to withdraw this appeal with liberty to challenge the order dated 19.09.2022 passed by the Additional Commissioner.

Prayer is allowed.

Accordingly, this appeal is dismissed as withdrawn with liberty as prayed for.

(SURESH KUMAR KAIT)  
CHIEF JUSTICE

(VIVEK JAIN)  
JUDGE